

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No.79 of 2015

&

IA No. 122 of 2015

Dated: 05th August, 2015

In the matter of:-

M/s. Matrix Agro Private Ltd

.... Appellant (s)

Versus

Karnataka Electricity Regulatory Commission

... Respondent (s)

ORDER

The Bench has not assembled. As agreed by the parties, list the matter on **11.09.2015.**

COURT MASTER